

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.06.2021

ORDER NO. 87 of 2021

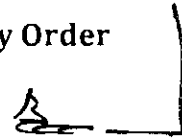
Hon'ble President is pleased to order the sitting commencing from **05.07.2021 to 01.10.2021** for **CESTAT, Hyderabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 12.07.2021 to 16.07.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 05.07.2021 to 09.07.2021 and From 19.07.2021 to 01.10.2021	As may be constituted from time to time by separate order	Customs, Excise and Service Tax Division Bench Matters

Note:

1. From 12.07.2021 to 16.07.2021, if the Hon'ble President is on leave/tour/Chamber work, Sh. Anil Choudhary, Member (Judicial) will sit in the DB.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".


By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Asst. Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar